

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2126
ANSWERED ON:05.12.2014
MISAPPROPRIATION OF INSURED AMOUNT
Puttaraju Shri C.S.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government/Insurance Regulatory and Development Authority (IRDA) has received any complaint regarding misappropriation of insured amounts through fake death certificates by insurance companies in the country;
- (b) if so, the details thereof, insurance company and State/UT-wise;
- (c) whether the Government has taken any action against officials/agents found involved therein;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken/being taken by the Government to prevent recurrence of such incidents in future?

Answer

Hon'ble Finance Minister (Shri Arun Jaitley)

- (a) to (e) : The information is being collected and will be laid on the Table of the House.